

LOK SABHA DEBATES

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LOK SABHA

Saturday, April 29, 1978/Vaisakha 9, 1900
(Saka)

*The Lok Sabha met at five minutes past
Eleven of the clock*

[MR. SPEAKER in the Chair]

श्री सुरेन्द्र विष्णु (शाहजहापुर) :
अध्यक्ष जी, खालियर में बिड़ला ग्रुप के 8
हज़ार मजदूर हड़ताल कर रहे हैं, आन्दोलन
चला रहे हैं.....

MR. SPEAKER : As I have already
mentioned, there is no zero hour as such.
You must take my permission before
you say anything. Unless you give
me in writing, I will not allow. Papers
to be laid.

श्री सुरेन्द्र विष्णु : : मैंने आप का
नोटिस दे दिया, लिख कर भी दे दूंगा।

11.06 hrs. :—

PAPERS LAID ON THE TABLE

NAVAL CEREMONIAL, CONDITIONS OF
SERVICE AND MISCELLANEOUS
(AMENDMENT) REGULATION, 1978

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (PROF.
SHER SINGH) : On behalf of Shri
Jagjivan Ram, I beg to lay on the Table
a copy of the Naval Ceremonial, Condi-
tions of Service and Miscellaneous
(Amendment) Regulations, 1978
(Hindi and English versions)
published in Notification No. S.R.O. 106
in Gazette of India dated the 15th April,
1978, under section 185 of the Navy Act,
1957. [Placed in Library, See No. LT-
2213/78].

847 L.S.—1

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary-General of Rajya Sabha :—

"In accordance with the provisions
of rule 111 of the Rules of Proce-
dure and Conduct of Business in
the Rajya Sabha, I am directed to
enclose a copy of the Insolvency
Laws (Amendment) Bill 1978,
which has been passed by the
Rajya Sabha at its sitting held
on the 26th April 1978."

INSOLVENCY LAWS (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table
of the House the Insolvency Laws (Amend-
ment) Bill, 1978, as passed by Rajya
Sabha.

11.07 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORT- ANCE

RECOVERY OF BOMBS NEAR GULBARGA
RAILWAY STATION AND ALSO UNDER
A RAILWAY BRIDGE

SHRI RAJSHEKHAR KOLUR
(Raichur) : Sir, I call the attention of the
Minister of Home Affairs to the following
matter of urgent public importance and
I request that he may make a statement
thereon :—

"The reported recovery of four
bombs with army markings
near the Gulbarga railway
station and also under a railway
bridge on Central Railway,
last week."